

**Train Wheel Sensors**

4123. SHRI RIPUN BORA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government proposes to introduce train wheel sensors for the safety of trains in the country; and

(b) if so, the details of the plan and the trial run proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Indian Railways wishes to install Railway vehicle mounted sensor based “On Board Condition Monitoring System” (OBCMS) that will monitor the health and safety of key components of the coaches, freight cars, locomotives that would finally result in improved safety, improved reliability, higher utilization, increased up-time and reduced operation cost of the railway assets by enabling Predictive Maintenance and reduction in sudden catastrophic failures of these assets.

(b) OBCMS project of Indian Railways presently is at a very nascent stage. An Expression of Interest (EOI) for development of “OBCMS” has been called for. Since such a system shall be tried out on Indian Railways, the specifications of the same are being firmed up.

**Requirement of land for railway projects in Tamil Nadu**

4124. SHRIMATI SASIKALA PUSHPA: Will the Minister of RAILWAYS be pleased to state:

(a) the details of the extent of land that Railways have sought from the Government of Tamil Nadu for railway projects in the State;

(b) the details of the land and the railway projects to which they are related; and

(c) the details of the State Government’s response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Land acquisition is an ongoing process spread over years and affected by various factors like land acquisition policy of the concerned State Government, protest/litigation by affected land owners, etc. and need to change alignment in certain cases. As such, extent of land acquisition differs. However, details of land acquisition sought from Government of Tamil Nadu for some of the projects are as under:-

| Sl. No. | Name of Project   | Extent of land requested in hectare | State Government's response  |
|---------|---|-------------------------------------|--|
| 1       | 2   | 3                                   | 4  |
| 1.      | Milavittan-Melamarudur section of Madurai-Tuticorin new line  | 74                                  | 3(2) Notification under "Tamil Nadu Acquisition of Land for Industrial Purposes Act-1997" issued by the District Collector, Tuticorin during September-2015. 3(1) Notification is to be issued by Government of Tamil Nadu.  |
| 2.      | Tindivanam-Gingee-Tiruvannamalai new line   | 267                                 | 26 Hectare of land acquired by State Government and handed over to Railways. 3(2) Notification under "Tamil Nadu Acquisition of Land for Industrial Purposes Act-1997" is to be issued for the balance land to the project.  |
| 3.      | Tindivanam-Nagari new line  | 697                                 | 2 Hectares of land acquired by State Government and handed over to Railways. Land acquisition is pending for want of procedure order to be issued by the State as per new land acquisition Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation, Resettlement (RFCTLARR) Act-2013. |
| 4.      | Chinnasalem-Kallakurichi new line work of Cuddalore-Salem via Vridhachalam gauge conversion                     | 48                                  | 3(2) Notification under "Tamil Nadu Acquisition of Land for Industrial Purposes Act-1997" issued by the District collector, Villupuram during July, 2016. 3(1) Notification is to be issued by Government of Tamil Nadu.   |
| 5.      | Nagapattinam-Tiruturaipundi via Tirukuvalai new line work of Tiruchchirappalli-Nagore-Karaikal gauge conversion | 115                                 | 105 Hectares of land acquired during 2011-14 by State Government and handed over to Railways.<br><br>Balance 10 Hectares of Government land is yet to be transferred to Railways.  |

| 1     | 2   | 3    | 4   |
|-------|---|------|---|
| 6.    | Mannargudi-Pattukottai new line work of Mayiladuturai-Tiruvavur-Karaikudi and Tiruturai-pundi-Agastiyampalli gauge conversion | 196  | Land acquisition is pending for want of procedure order to be issued by the State as per new land acquisition RFCTLARR Act-2013.  |
| 7.    | 4th line between Kurukkupet and Ennore  | 2    | 3(2) Notification under “Tamil Nadu Acquisition of Land for Industrial Purposes Act-1997” is to be issued by Government of Tamil Nadu.  |
| 8.    | Omalur-Mettur Dam doubling  | 29   | Administrative sanction of the Government of Tamil Nadu towards acquisition of land issued during March-2016.   |
| 9.    | MRTS Phase-II –Extension from Vellacherry-St. Thomas Mount  | 23   | Court cases involved. Land owners challenging the award passed by revenue authorities and obtained stay for land acquisition process.<br><br>Encroachments in Adambakkam village to be removed. |
| TOTAL |   | 1451 |   |

#### **Threat to life and property by terrorists on railway tracks**

4125. SHRI RAJEEV SHUKLA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has received any input regarding threat to life and property by terrorists on railway tracks, if so, the details thereof; and

(b) the steps taken by Government to check the growing number of railway accidents during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No specific input regarding threat to life and property by terrorists on railway tracks, has been received. However, inputs of general nature regarding threat to Railway system including track etc. have been received, which in turn have been shared immediately with local units.